

HIGH COURT OF ORISSA, CUTTACK

Notice No. XXXIII-20/2016-19-- 5335 / dated. 21.05.2020


NOTICE FOR AWARD OF TENDER

In reference to the Hon'ble Court's e-Tender Notice **XXXIII-20/2016-19-15899**, Dated 24.12.2020 it is hereby notified that Bidder *M/s Dilizen Consultancy Services Pvt. Ltd., Bhubaneswar* is found L1 and is declared to be successful bidder with respect to Procurement of 743 numbers of Digital Signature Certificate (DSC).

Authorised Representative of the Firm is requested to report to the High Court of Orissa after receiving work order to undertake necessary follow-up measures, as directed by the Hon'ble Court, on the stipulated Date and Time that will be communicated to the Firm's Official email ID.

N:B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any Notice, Order or Term and Condition thereof, at any stage in the interest of Justice and proper Administration.

By order



21.5.2020

Registrar (Judicial)